

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4365
TO BE ANSWERED ON 19.07.2019

HOSTEL FOR WORKING WOMEN

4365. MS. DIYA KUMARI:
SHRI RAVINDRA KUSHAWAHA:
SHRI RAVI KISHAN:
SHRI RAMDAS C. TADAS;
SHRI HEMANT TUKARAM GODSE:
SHRI SUNIL KUMAR MONDAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the total number of hostels set up/constructed for working women by the Government during the last three years along with the funds allocated, sanctioned and utilised for their development during the said period, State/UT-wise including Maharashtra, Rajasthan, Uttar Pradesh and Gujarat;
- (b) the current capacity of Government run or Government funded hostels in the country, particularly in Maharashtra along with the steps taken by the Government to ensure security and quality of living in these hostels;
- (c) whether these hostels follow need based enrolment system and if so, the details thereof along with the categories of such working women given preference over others;
- (d) the measures taken to create awareness about these hostels among working women; and
- (e) Whether the Government plans to encourage public-private partnership in running of these hostels and if so, the details thereof?

ANSWER

MINISTER OF MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The total number of hostels set up/constructed for working women by the Government during 2016-17 to 2018-19 and State/UT-wise details of funds allocated, sanctioned and utilized including Maharashtra and Gujarat is at Annexure- A. As regards Rajasthan & Uttar Pradesh, no new Working Women Hostel was sanctioned and no funds were released during 2016-17 to 2018-19.

- (b) Since its inception in 1972-73, 952 hostels have been sanctioned under the scheme all over the country for benefit of about 72,268 working women. To provide safety for working women, a provision has been made to keep security guard and to install CCTV Cameras in Working Women Hostels. To provide quality of stay for working women, provision has been made in the Scheme guidelines to provide safe and affordable accommodation for working women with clean and well-ventilated Day Care Centre for the children of inmates, medical first-aid and providing washing machines and geysers/solar water heating system. Details of sanctioned working women's hostels in Maharashtra is at Annexure B.
- (c) The beneficiaries under the scheme are working women who may be single, widowed, divorced, separated, married but whose husband or immediate family does not reside in the same city/area. Particular preference is given to women from disadvantaged sections of the society. The Scheme guidelines also provide for reservation of seats for physically challenged beneficiaries.
- (d) It is the responsibility of the Implementing Agencies to create awareness about the facility among working women. However, the guidelines of the Scheme and list of sanctioned hostels are available on the Ministry's website.
- (e) As per the norms of the Scheme, financial assistance is provided to the eligible implementing organisations such as State Government agencies and Civil Society Organizations through concerned State Government. The cost sharing ratio amongst the Central Government, State/UTs (other than NE and Himalayan States) and Implementing Agencies is 60:15:25 for construction of building for Working Women Hostel/running hostel in rented premises. For NE and Himalayan States, the ratio is 65:10:25. Corporate houses or associations like CII, ASSOCHAM, FICCI etc., can also seek financial assistance for a matching grant (50:50) for hostel building construction on public land only.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4365 FOR 19.07.2019

The details of hostels for working women set up by Government during 2016-17 to 2018-19.

Financial Year	Actual Expenditure incurred (Amount – In Crores)	Total No. of New hostels sanctioned
2016-17	23.13	3
2017-18	26.96	22
2018-19	30.34	5

State/UT-wise Details of fund allocated/Sanctioned, Utilized & No. of New Hostels Sanctioned under the scheme of Working Women Hostel

Sl. No.	Year	2016-17			2017-18			2018-19		
		(released) Amount- (in Rs. Lakhs)	(utilised) Amount- (in Rs. Lakhs)	No. of New Hostels Sanctioned	(released) Amount- (in Rs. Lakhs)	(utilised) Amount- (in Rs. Lakhs)	No. of New Hostels Sanctioned	(released) Amount- (in Rs. Lakhs)	(utilised) Amount- (in Rs. Lakhs)	No. of New Hostels Sanctioned
01.	Andhra Pradesh	247.88	247.88	---	---	---	---	476.93	476.93	---
02.	Arunachal Pradesh	192.54	192.54	01	193.46	193.46	---	116.76	116.76	---
03.	Assam	---	---	---	8.83	8.83	03	7.77	7.77	---
04.	Gujarat	---	---	---	183.76	183.76	01	---	---	---
05.	Himachal Pradesh	---	---	---	265.83	265.83	02	---	---	---
06.	Karnataka	---	---	---	973.66	973.66	10	---	---	---
07.	Kerala	932.17	932.17	---	---	---	---	252.56	252.56	---
08.	Maharashtra	347.99	347.99	02	7.17	7.17	---	161.43	161.43	---
09.	Madhya Pradesh	---	---	---	---	---	---	244.03	---	01
10.	Manipur	149.74	149.74	---	462.27	462.27	03	915.51	915.51	03
11.	Nagaland	442.48	442.48	---	600.56	600.56	02	419.58	419.58	---
12.	Telangana	---	---	---	---	---	01	268.91	268.91	---
13.	Mizoram	---	---	---	---	---	---	170.62	170.62	01
Total		2312.80	2312.80	03	2695.54	2695.54	22	3034.1	2790.07	05

Annexure B

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4365 FOR 19.07.2019

Sanctioned Working Women's Hostels & their beneficiaries in Maharashtra

State/UT	No. of Hostels	Capacity of Working Women	Total No. of Children in Day Care Centre
Maharashtra	138	10704	1185